OF STATE IN THE MINISTER OF EXTERNAL MINISTRY AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

Written Answers

(b) During the past five months i.e. from December, 1984 to April, 1985 two diplomats of the rank of Attache from the French Embassy and two diplomats of rank of Second Secretary from the Embassy of the Somali Democratic Republic were drawn at our instance and returned to their respective countries.

Extremist Activities in Punjab

- 960. SHRI SHANKER SINH VA-GHELA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether after the army operation in the Golden Temple, Amritsar there has been tension in the whole of Punjab and extremists are still active in the State;
- (b) what are the details of the inmocent persons killed so far after army operation in Golden Temple; and
- (c) what action has been taken against the killers?

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THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) Stray incidents of violence by extremist elements been taking place in Punjab. 90 persons were killed in such incidents during the period from 1st July, 1984 to 30th April, 1985.

(c) 1006 persons have been arrested during the period 1st July, 1984 to

28th April, 1985 in criminal cases registered against them. The cases are in various stages of investigation/ trial.

Activities of Sikh and Kashmiri Extremists

- 961. SHRI SHANKER SINH VA-GHELA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the news item published in the "Times of India" of the 6th February, 1985 to the effect that extremist Sikhs and some Kashmiri extremist groups were iointly planning disturbances in India:
- (b) whether some facts have come to knowledge of Government; and
- (c) the action taken in this regard and arrests made so far in this connection?

THE MINISTER OF HOME AFFAIRS (SHRI S B. CHAVAN): (a) Government have seen the newsitem.

(b) and (c) Reports about the undesirable activities of extremist elements have come to the notice of Govigilance is being vernment. Strict maintained by the authorities.

Murder in Subhash Nagar, New Delhi

- 962. SHRI PRITHIBI MAJHI. Will 7 the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received a representation dated the 30th March, 1985 addresed to Prime Minister by Shrimati Piary, widow of late Chaman Lal, requesting for a CBI enquiry into the murder of her husband which took place at 11|88, Subhash Nagar, New Delhi on the 1st January, 1985; and
- (b) if so what progress has been made in tracing the suspects whose